

F. No. C-50/03/2019-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi the 25th March, 2019

To,

All Chief Commissioners/Director Generals in CBIC.

Subject: General Elections to the Lok Sabha and Legislative Assemblies of some States, 2019- Briefing meeting of Expenditure Observers– Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol.I dated 12th March, 2019 received from Shri Rajan Jain, Under Secretary, Election Commission of India, on the subject cited above.

2. Chief Commissioners/ Director Generals are requested that the following officers under their control may be instructed to ensure their presence in Brief Meeting at **Auditorium Hall, Vigyan Bhawan, Rajpath, Rajpath Area, Central Secretariat, New Delhi-110001** on **26.03.2019** as per the instructions contained in the aforesaid letter dated 23.03.2019.

Yours faithfully,

Encl . As above.



(S.A. Ansari)

Under Secretary to the Government of India
Tel.No. 011-23095529

Copy to:

1. The Website Manager, CBIC with the request to upload this letter along-with enclosures at the official website of CBIC.
2. The Secretary, (Shri Rajan Jain, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission's letter referred above.



(S.A. Ansari)

Under Secretary to the Government of India

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001
No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2019/Vol. I

Dated: 23rd March, 2019

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Indirect Taxes & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub:- General Elections to the Lok Sabha and Legislative Assemblies of some States, 2019-
Briefing meeting of Expenditure Observers – Reg.

Sir,

I am directed to state that in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951, the Election Commission hereby appoints **Smt. B. Jyoti Kiran, IRS(C&CE):11 (R-24067)**, **Smt. Samrita Kaur Gill IRS(C&CE):98** and **Sh. Anup Kumar Sharma, IRS(C&CE):08 (R-22754)** as Expenditure Observers for the General Elections to Lok Sabha and Legislative Assemblies of some States, 2019. The Commission has organized a briefing meeting for all appointed Expenditure Observers on **26.03.2019** at **Auditorium Hall, Vigyan Bhawan, Rajpath, Rajpath Area, Central Secretariat, New Delhi-110001.**

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission during the period they work as Expenditure Observers. Working as Observers of the Election Commission they will be subject to the control, superintendence and discipline of the Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever they travel by train, it shall be as per their entitled class.

4. The Officers are also required to go through “Compendium of Instructions on Election Expenditure Monitoring (February, 2019)” available on the ECI website (<https://eci.gov.in/files/file/9383-compendium-of-instructions-on-election-expenditure-monitoring-february-2019/>). The sitemap of “Compendium of Instructions on Election Expenditure Monitoring (February, 2019)” is as mentioned below:-

www.eci.gov.in-MENU-ECI Officials-Observers' Portal-Link to Observer Portal-Important Instructions for Expenditure Observer-Compendium of Instructions on Election Expenditure Monitoring (February, 2019).

5. The officers may be informed that-

- (i) The officers are required to upload their photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.**
- (ii) User id and password for accessing the Observer portal is 'Observer Code' mentioned against his/her name. The officers should change their passwords on first login, if they so wish.**
- (iii) The officers are requested to remain in contact with their Nodal Officer.**
- (iv) The deployment order indicating the State, District and Constituency shall be given during the briefing.**
- (v) Failure to attend briefing session may result in disciplinary action.**

6. You are requested to intimate Smt. B. Jyoti Kiran, IRS(C&CE):11 (R-24067), Smt. Samrita Kaur Gill IRS(C&CE):98 and Sh. Anup Kumar Sharma, IRS(C&CE):08 (R-22754) with directions to ensure their presence in the Briefing Meeting at Auditorium Hall, Vigyan Bhawan, Rajpath, Rajpath Area, Central Secretariat, New Delhi-110001 on 26.03.2019 without fail. The Expenditure Observers may be informed to report at 12:30 PM for registration followed by briefing by the Commission. The officers may be advised that they should make their travels plans in such a manner as to attend the full briefing till 6:00 PM.

7. The receipt of the letter by Expenditure Observers and the delivery of the same may be confirmed in writing to the Commission at the e-mail id given below by 25.03.2019 (F/N).

Yours faithfully,



(RAJAN JAIN)
UNDER SECRETARY
(khakhlaryanup@eci.gov.in)